

of action for re-opening the undertaking. The report of the Committee is under consideration of the Government.

#### Trading in emerald by MMTC

606. SHRI JUJHAR SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether Minerals and Metals Trading Corporation has entered into emerald trading business;

(b) if so, the figures of imports, sales and profits of emerald, both raw and polished, for the last three years;

(c) the country of origin of these goods;

(d) whether some material was sold to a party in Jaipur on the assurance of the MMTC that the polished goods would be brought back by them; and

(e) if so, how much material has been brought back and if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P A SANGMA) : (a) Yes Sir.

(b) MMTC commenced trading in emeralds in 1984-85. The details of imports, sales and profits are as under —

#### (i) Raw Emeralds

Imports	Rs. 22,58,876
Sales (Value)	Rs. 23,27,555
Profit	Rs. 27,000

#### (ii) Polished Emeralds

Imports	—
Sales (Value)	Rs. 11,41,832
Profit	Rs. 8,587 (including other precious stones)

(c) Brazil and Zimbabwe.

(d) No, Sir.

(e) Question does not arise.

#### Revival of Sick Units

607. SHRI HANNAN MOLLAH : Will the Minister of FINANCE be pleased to state :

(a) whether he has discussed with the Industrial Reconstruction Bank of India authorities regarding the viable programmes for sick units and arrange for adequate finance for working capital and also for modernisation and upgradation of technology to revive these sick units ;

(b) if so, the details thereof ; and

(c) the results achieved so far in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) I regard to applications received from industrial units, Industrial Reconstruction Bank of India (IRBI) works out suitable rehabilitation packages in respect of the viable sick units. The rehabilitation packages may include various concessions like reduction in rate of interest, re-scheduling of dues, moratorium on payments, funding of interest, etc. depending upon the merits of each case. IRBI considers grant of financial assistance for modernisation and upgradation of technology on a case to case basis. The IRBI has sanctioned Rs. 379.20 crores and disbursed Rs 262.80 crores till the end of June, 1985.

[Translation]

#### Special bearer bonds as source of black money

608. SHRI C. JANGA REDDY :  
DR. A.K. PATEL :  
SHRI SANAT KUMAR MANDAL :  
SHRI KALI PRASAD PANDEY :

Will the Minister of FINANCE be pleased to state :

(a) whether the special bearer bonds of the denomination of rupees